

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : Company Appeal(CA)/50/2024
NAME OF THE PETITIONER : Income Tax Officer
NAME OF THE RESPONDENT(S) : Southern Structurals Ltd & 4 Ors
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Counsel Ms. Madhumitha for the Appellant. Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

Ld. PCS Mr. Sankaranarayanan for the Respondent is permitted to file reply within 2 weeks.

STK-5 to be filed within 2 weeks.

AOS and STK-7 has been filed.

List the matter for hearing on **31.07.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk